

ENFORCEMENT OF MINIMUM WAGES ACT

*160. SHRI V. K. DHAGE (on behalf of Dr. R. B. Gour): Will the Minister for LABOUR be pleased to state:

(a) the industries to which the Minimum Wages Act has been applied, State-wise; and

(b) the industries to which the Act has not yet been applied and the reasons therefor?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) and (b). The attention of the hon. Member is invited to the statement laid by me a few minutes back in reply to question No. 152. It will be observed therefrom that minimum wages have not been fixed in certain employments in Part 'B' States. This is because the Act was made applicable to them only with effect from the 1st April 1951. Further, as minimum wages could not be fixed after the 31st March 1952, in the case of some States the process of fixing minimum wages was not completed by the above date.

SHRI C. G. K. REDDY: Some of the industries which have been omitted have been only of Part B States, or is an industry like mining completely omitted all over the country?

SHRI ABID ALI: Sir, this Minimum Wages Act has been applied to some mines in some States.

SHRI B. B. SHARMA: May I know what would be the approximate price of the trip of this gentleman who has gone for synthetic rice, and the cost of the machinery that is purchased?

(No reply was given.)

SHRI V. K. DHAGE: Has there been a committee appointed in Hyderabad?

SHRI ABID ALI: Sir, no information is available here about it.

SHRI V. K. DHAGE: Sir, in the statement supplied to me it is stated that with regard to the employment in local mills and with regard to employment in road const-

building operations, public motor transport.....

SHRI ABID ALI: Sir, different methods were adopted in different States for implementation of the Act.

MR. CHAIRMAN: Question No. 159. Mr. Barlingay.

PROVISION FOR LEPROSY WORK IN THE FIVE YEAR PLAN

*159. DR. W. S. BARLINGAY: Will the Minister for HEALTH be pleased to state the amount provided for leprosy work by the various State Governments and the Central Government under the Five Year Plan?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): A statement containing the required information is laid on the Table of the House. [See Appendix IV, Annexure No. 60.]

HEALTH PROJECTS

*161. SHRI V. K. DHAGE (on behalf of Dr. R. B. Gour): Will the Minister for HEALTH be pleased to state:

(a) how many medical and public health schemes of the Central Government are at present operating in the country;

(b) whether any of them is assisted by the World Health Organisation; and

(c) if so, what is the form of such assistance?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI MANDRASEKHAR): (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix IV, Annexure No. 60.]

SHRI V. K. DHAGE: I find from the statement that these schemes are financed partly or fully by the Central Government. May I know which are those schemes?

SHRIMATI M. CHANDRASEKHAR: If he asks about any particular scheme, I will be able to reply.

SHRI V. K. DHAGE: What is the extent of "partly financed"?

SHRIMATI M. CHANDRASEKHAR: Sir, the question was asked whether any of the public health schemes is assisted by the World Health Organisation. Wherever assistance has been given by the W.H.O., it has been indicated in the statement. Where no assistance has been given by the W.H.O., that also has been indicated in the answer.

MR. CHAIRMAN: The rest of it is financed by the Government of India

SHRI V. K. DHAGE: In the statement under 'Family Planning' I find that two field workers have been provided by the W.H.O. to assist in the population studies conducted under the scheme at Ramanagaram (Mysore State) and New Delhi. Sir, May I know what are the qualifications of these two field workers and what does the "scheme at Ramanagaram" mean?

RAJKUMARI AMRIT KAUR: The qualifications of these two workers are that they have conducted experiments in this particular field before they came here. A visit to Ramanagaram will show what is actually being done there. A sum of Rs. 3 lakhs has been provided by the Central Government for 1952-53 and there are units in New Delhi also. If hon. Members would go and see what is being done there, they would get a clear grasp of the work done there.

SHRI V. K. DHAGE. Under the scheme for a Nursing Project in Calcutta, it is stated that four nurses have been provided by the W.H.O. May I know what is the nature of the work of these four nurses under the Nursing Project Scheme?

SHRIMATI M. CHANDRASEKHAR: I did not follow the question.

MR. CHAIRMAN: He has passed on to the Nursing Scheme from Family Planning. He asks, What are the qualifications of the four nurses sent by the W.H.O. and how are they fitted for this particular job?

SHRIMATI M. CHANDRASEKHAR: There are four nurses. One is a Tutor Sister in Nursing Education. The second is a Tutor Sister specialising in Paediatric Nursing. The third is a Tutor Sister specialising in Nursing Arts, and the fourth is a Tutor Sister specialising in Midwifery (Lecture Room and Wards).

SHRI V. K. DHAGE: How many fellowships have been provided under this scheme and what is the amount?

SHRIMATI M. CHANDRASEKHAR: If the hon. Member puts a separate question, I will be able to give him the answer.

SHRI B. RATH: There is a family planning project in Ramnad in Mysore State. What is the density of the population there?

MR. CHAIRMAN: It is not Ramnad. It is Ramanagaram.

SHRI B. RATH: What is the density of the population there?

(No reply.)

INDIAN DOCTORS FOR TRAINING ABROAD

*169. **SHRI V. K. DHAGE** (on behalf of Dr. R. B. Gour): Will the Minister for HEALTH be pleased to state:

(a) whether some Indian doctors have been selected for research work and specialised training in foreign countries under the auspices of the World Health Organisation; and

(b) if so, (i) the names of these doctors; (ii) the countries to which they are going; and (iii) their respective subjects of study?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) Yes; the scheme of World

Health Organisation fellowships for higher training abroad in medical and allied subjects has been in force since 1949.

(b) A statement giving the information in respect of the 1952 fellowships is laid on the Table of the House. [See

Appendix IV, Annexure No. 62.]

SHRI V. K. DHAGE: Has any doctor been sent for any research work?

SHRIMATI M. CHANDRASEKHAR: Whatever materials were wanted have been given in the statement.

SHRI V. K. DHAGE: The question was whether any doctors had been sent to foreign countries for research and specialised training under the auspices of the W.H.O. I do not find any reference in the statement supplied to me of any one having gone in for research studies.

RAJKUMARI AMRIT KAUR: The list that has been given is for a particular year. The subjects for which the fellowships have been given are indicated. Whether any fellowships have been given for doing research only, I cannot give you the list of names here today.

SHRI V. K. DHAGE: Has any doctor been sent abroad to study T.B. Visiting Homes?

RAJKUMARI AMRIT KAUR: There are any number of specialists in the line in our own country.

SHRI K. C. GEORGE: May I know whether any of these doctors are doing researches in elephantiasis?

RAJKUMARI AMRIT KAUR: At the moment, No, Sir. Anyhow, we are doing researches in our own country.

SHRI K. C. GEORGE: May I know whether the hon. Minister is aware that a large number of people in the coastal regions in our country are suffering from this disease?

MR. CHAIRMAN: Surely.

SHRI K. B. LALL: Sir, I want to refer to the way in which answers are being given in the House. When a question is put by a questioner, the answer is that a statement is laid on the Table, and we do not know what the answer is. Unless the answer is very voluminous, I think that the answer should be read.

MR. CHAIRMAN: They are placed in the Notice Office. If you come half an hour earlier and if you make a study of them, you will know it.

SHRI K. B. LALL: Is the answer very voluminous in this case?

MR. CHAIRMAN: It is of two pages.

The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

VETERINARY VACCINES

21. DR. R. B. GOUR: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether an International Training Centre for manufacture of veterinary vaccines is proposed to be opened in India shortly;

(b) how many students will attend the course and from which countries; and

(c) what will be the Government of India's share of the total expenditure on the scheme?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMED KIDWAI): (a) The Training Centre commenced on 16th February 1953.

(b) 30 students from Afghanistan, Burma, Japan, Malaya, Pakistan, Thailand and India.

(c) A statement showing the items of expenditure for which the Government of India are responsible is laid on the Table of the House.